

**DIVISION BENCH**

**ITEM NO.117**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CA No. 157/2019, IA No. 13/2023, IA No. 75/2023, IA No. 85/2023,  
IA No. 187/2023 & IA No. 363/2023 IN CP (IB) No. 64/ALD/2017**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 15<sup>th</sup> September, 2023**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>VARANASI AUTO SALES LTD</b>
<b>UNDER SECTION</b>	<b>10 IBC (IN LIQUIDATION)</b>

**THROUGH PHYSICAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 10<sup>th</sup> October, 2023.

**-Sd-**

**(Deputy Registrar)**

**15<sup>th</sup> September, 2023**

*Avaneesh Kumar Singh  
(Stenographer)*